

Ninex Developers Limited  
Corporate Insolvency Resolution Process

Secured Financial Creditors (other than Financial creditors belonging to any class of creditors) - updated till 30.06.2023										
S.No.	Name	Claimed by the Applicant			Admitted by the IRP			Inclusion in CoC	Details of Security Interest Held by FC of Corporate Debtor	Details of Charge Registered with ROC
		Principal Amount	Interest Amount	Total Amount	Principal Amount	Interest Amount	Total Amount			
1	Mr. Rajinder Anand & Mrs. Jyoti Anand	3,39,00,000	-	3,39,00,000	1,96,36,402	-	1,96,36,402	1,96,36,402	Against Unit No. A-602. Charge Not Registered	No
2	Renu Proptech Pvt.Ltd.	45,91,53,281	-	45,91,53,281	30,39,94,500	15,39,23,865	45,79,18,365	45,79,18,365	Charge & Lien in respect of 22 Residential Housing Unit spread over in 110839 sq ft. in Ninex City, Sector-76 through an Agreement Dated 01st June, 2017 and Builders Buyers Agreement dated 01st June, 2017	No
3	Reliance Home Finance Ltd.	25,14,48,186	-	25,14,48,186	21,93,68,656	-	21,93,68,656	21,93,68,656	Against Security of 100 Residential Housing Units in Ninex City, Sector-76, Gurugram through an Agreement dated 31st October, 2018	Yes (Charge Id - 14100229048)
4	Shakun Buildwell Private Limited.	1,05,25,000		1,05,25,000	1,02,85,484		1,02,85,484	1,02,85,484	Registered Mortgage of Agriculture Land admeasuring 1.20 Acres at Sector-76, Gurguram	Yes (Charge Id - 10544424)
5	HDFC Bank	1,10,26,532		1,10,26,532	9,77,307		9,77,307	9,77,307	Exclusive Hypothecation of Vehicles in NDL Corporate Guarantee to the Loan Facility in Redtopaz Real Estate Private Limited.	No
6	Rahul Mehta, Srishti Mehta & Keshav Bhatia	1,51,65,300		1,51,65,300	85,50,000		85,50,000	85,50,000	Against Security of E-203. Charge Not Registered. Occupied by Lender	No
7	Ashwani kr Mehta & Rahul Kumar	1,44,20,000		1,44,20,000	21,00,000		21,00,000	21,00,000	Against Security of E-304. Charge Not Registered. Occupied by Lender	No
8	Singh Finlease Private Ltd.	2,35,48,743		2,35,48,743	2,00,00,000	6,37,701	2,06,37,701	2,06,37,701	Against Security of Flat No F-210, F-406, F-410, F-503 and F-904. Registered Mortgage at the office of sub-registrar created. Charge not filed with ROC	No
9	Mayanak Gupta (Earlier Vipul Mitra)	4,03,55,000		4,03,55,000	1,25,00,000		1,25,00,000	1,25,00,000	Against Unit No. A-601. Charge Not Registered !	No
10	Aditya Banerjee	57,00,000	6,93,000	63,93,000	57,00,000	3,85,000	60,85,000	60,85,000	Against Unit No. C-402. Charge Not Registered !	No
11	Allahabad Bank	4,33,14,432		4,33,14,432			-	-	Against Units No. F-508, F-902, F-806, C-008, D-005, B-402, C-005 & C-004 in relation to Housing Loan extended by Bank in the individual name of Home Borrowers	No
12	Surajmal Yadav & Rakesh Kumar	1,84,65,64,500		1,84,65,64,500			-	-	Against 79 No. of Units from A to F Block having a total area of 2,49,475 Sq. Feet	
13	Synergy Waste Management	96,99,494		96,99,494	79,82,250		79,82,250	79,82,250	Unsecured Loan	
14	Vimal Syal	18,00,402		18,00,402			-	-	Claim rejection e-mail send to the claimant	
15	Ashutosh Kumar Verma	1,20,50,120	28,92,028	1,49,42,148	89,50,572		89,50,572	89,50,572	Claim against unit No. F-906. Charge Not Registered	No
	<b>Total amount</b>	<b>2,77,86,70,990</b>	<b>35,85,028</b>	<b>2,78,22,56,018</b>	<b>62,00,45,171</b>	<b>15,49,46,566</b>	<b>77,49,91,737</b>	<b>77,49,91,737</b>		